## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/08/2017 AT 10.00 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/532/ (IB)/2017

NAME OF THE PETITIONER(S)

: SIMPLEX INFRASTRUCTURE LTD

NAME OF THE RESPONDENT(S)

: BARATH BUILDERS CONSTRUCTIONS (I) PVT LTD

**UNDER SECTION** 

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

A. Vidya Jun M/s. King & Parkindge.

THRIY AMBAT

Counsel for Respondent

Pet Tonar

**ORDER** 

Counsel representing both the parties are present. Counsel for petitioner reported ready for making submissions. Counsel for respondent prayed time for making submissions and also stated that there is a chance of settlement between the parties. Time extended at request. Put up on 07.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)